

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-2799-JK (LD) of 2024

DATED:- 29- 02 - 2024

Sanction is hereby accorded to the appointment of Officer's of Public Works Department (R&B) as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 29 - 02 - 2024

No:-LAW-OIC/13/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhatt)

Assistant Legal Remembrancer



Annexure to the Government Order No.2799-JK(LD) of 2024 dated 29.02.2024

Sr. No	Case No	Case titled	OIC
1.	WP© No. 349/2024	Intkhab Alam and others Vs UT of J&K and ors.	Zakir Hussain Zargar, Executive Engineer, PMGSY, Division Thathri, Doda
2.	WP© No. 345/2024	Nazir Ahmed and others Vs UT of J&K and ors.	S. Harbinder Singh, Executive Engineer, PMGSY, Division, Mahore
3.	WP© No.182/2024	Ravinder Kumar & anr Vs UT of J&K and others.	Bikram Singh, Executive Engineer, PMGSY, Division Doda
4.	WP© No. 100/2024	Mohd. Hafiz Wani Vs UT of J&K & Ors.	Syed Farhat Hussain, Executive Engineer, PWD (R&B) Division Thathri,
5.	WP© No.249/2024	Faqir Mohd and another Vs UT of J&K and ors.	S. Harbinder Singh, Executive Engineer, PMGSY, Division, Mahore
6.	WP© No.305/2024	Gulzar Ahmed and others Vs UT of J&K and others.	Abhishek Gupta, Executive Engineer, PWD(R&B) Division, Ramban,
7.	WP© No. 315/2024	Dhanesh Kumar and others Vs UT of J&K and ors.	R.P. Gupta, Superintending Engineer, PWD(R&B) Circle, Doda
8.	WP© No.297/2024	Hans Raj and another Vs UT of J&K and others	Manoj Kumar, Executive Engineer, PWD(R&B) Division, Doda
9.	WP© No. 804/2021	Rattan Singh Parmar Vs UT of J&K and others.	Rajesh Sharma, Executive Engineer, PWD(R&B) Division, Reasi
10.	WP© No.1962/2022	M/s Cube Construction Engineering through Partner Thakur Ashwani Singh Versus UT of J&K and ors	Rajesh Sharma Executive Engineer, PWD(R&B) Division, Reasi.
11.	WP© No. 2414/2022	Rattan Singh Parmar Vs UT of J&K and others.	Behj Kumar Raina, Executive Engineer, PWD(R&B) Division, Nowshera
12.	WP© No. 2887/2021	Rajeev Kumar Vs UT of J&K and ors.	Behj Kumar Raina, Executive Engineer, PWD(R&B) Division, Nowshera
13.	WP© No. 2880/2023	Sajad Shaheen and others Vs UT of J&K and others.	Iqbal Ahmed, Executive Engineer, PWD(R&B) Division, Banihal,
14.	CCP (S) No. 413/2019 in SWP No. 2728/2015	Mohd Amin and another Vs Khurshid Ahmed Shah and others	Abhishek Gupta, Executive Engineer, PWD(R&B) Division, Ramban,
15.	WP© No. 2520/2023	Mohd Aslam Parray Vs UT of J&K and ors	Abhishek Gupta, Executive Engineer, PWD(R&B)

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			Division, Ramban,
16.	WP© No. 1787/2022	Residents of Seen Thakran and ors Vs UT of J&K and ors	Sarwar Mehmood, Executive Engineer, PWD(R&B) Division, Udhampur,
17.	WP© No. 921/2022	Ram Parshad and ors Vs UT of J&K and ors.	Manoj Kumar, Executive Engineer, PWD(R&B) Division, Doda,
18.	CCP(S) No. 49/2022 in WP© No.1644/2021	Amanullah Khan Vs Shailender Kumar (IAS) and ors.	Manoj Kumar, Executive Engineer, PWD(R&B) Division, Doda,
19.	LPA No.172/2023 in WP© No. 2360/2023	Talib Hussain Vs UT of J&K and others.	Sardar Khan, Executive Engineer, PWD(R&B) Division, Rajouri
20.	WP© No.339/2022	Mohd Iqbal Shah Vs UT of J&K	Devi Dayal, Superintending Engineer, PWD(R&B) Circle, Rajouri
21.	CCP(S) No. 294/2023 in WP© No. 16/2023	M/s Tech Build & Associates Vs Shailendra Kumar (IAS) and others.	Suraj Parkash, Executive Engineer, PWD (R&B) Division Satwari
22.	WP© No.92/2023	Mohd Shafiq and another Vs UT of J&K and ors.	Rajesh Gupta, Chief Engineer, PWD (R&B) Jammu
23.	WP© No. 2327/2022	Bal Krishan Vs UT of J&K and ors.	Behj Kumar Raina, Executive Engineer, PWD(R&B) Division, Nowshera
24.	WP© No. 804/2023	Parshotam Singh Sason Vs UT of J&K and others	Abhishek Gupta, Executive Engineer, PWD(R&B) Division, Ramban,
25.	CCP(S) No. 293/2023 in WP© No. 485/2023	M/s Tech Build & Associates Vs Shailendra Kumar (IAS) and others.	Suraj Parkash, Executive Engineer, PWD (R&B) Division Satwari
26.	WP© No.256/2024	Mohd Hanief Vs UT of J&K and ors.	Abhishek Gupta, Executive Engineer, PWD(R&B) Division, Ramban,
27.	CCP(S) No. 218/2023 in WP© No.773/2023	Mohd Amin Shan Vs Shalinder Kumar (IAS) and others.	Abhishek Gupta, Executive Engineer, PWD(R&B) Division, Ramban,
28.	WP© No.242/2024	Sudesh Singh Vs UT of J&K and others.	Abhishek Gupta, Executive Engineer, PWD(R&B) Division, Ramban,
29.	WP© No.158/2024	Kalyan Singh and others Vs UT of J&K and others.	Bikram Singh, Executive Engineer, PMGSY, Division, Doda
30.	WP© No.251/2024	Mohd Mahroof Vs UT of J&K and others	Kawser Bashir Qari, Executive Engineer, PWD (R&B) Mendh

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31.	WP© 905/2022	No.	Yasin Manzoor Vs UT of J&K and ors	Sardar Khan, Executive Engineer, PWD(R&B) Division, Rajouri
32.	WP© No.143/2024		Mansa Ram Vs UT of J&K and others	Bhej Kumar Raina, Executive Engineer, PWD(R&B) Division, Nowshera
33.	WP© No.221/2024		M/s Malik Builders and Contractors through its Managing Partner Vs UT of J&K and others.	Devi Dayal, Superintending Engineer, PWD (R&B) Circle, Rajouri, Rajouri
34.	WP© 174/2024	No.	Khem Raj Vs UT of J&K &Ors.	Rajesh Sharma, Executive Engineer, PWD (R&B) Division Reasi,
35.	WP© No.131/2024		Shunku Ram Vs UT of J&K and others	Sarwar Mehmood, Executive Engineer, PWD(R&B) Division, Udhampur
36.	OWP 491/2018	No.	Gyan Singh and ors Vs State of J&K and ors.	Arvind Kumar Langeh Executive Engineer, PMGSY Ramban
37.	OWP No.2191/2017		Shadi Lal Vs State of J&K and ors.	Arvind Kumar Langeh Executive Engineer, PMGSY Ramban
38.	WP© No. 807/2023		Surinder Singh Vs UT of J&K and Ors.	Vikas Bhel Executive Engineer, PWD Kathua.

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